

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:120
ANSWERED ON:21.07.2003
AIRPORT EXPANSION IN HIMACHAL PRADESH
MAHESHWAR SINGH

Will the Minister of CIVIL AVIATION be pleased to state:

to the reply given to Unstarred Question No.2766 dated March 10,2003, regarding Airport Expansion in Himachal Pradesh and state:

- (a) the progress made in the matter of increasing the length of runway for operation of A.T.R.-72 type of aircraft from Kullu;
- (b) the dates on which requests were made to the Himachal Pradesh Government to divert the course of river and shift the river training work for extension of the runway; and
- (c) the status of the work as on date?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a) :- Land is required for increasing runway length at Kullu - Manali airport, by diversion / draining of river. The State Government has appointed a Committee of Experts to give confirmed opinion either for river draining or construction of bridge over Beas river.

(b) :- Airports Authority of India (AAI) requested the State Government on 12.11.2002 for river draining / diversion through a n expert agency and to make available the re-claimed land to AAI for extension of runway.

(c) The Committee of Experts is on the job to give the confirmed opinion.